

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **01st Day of March**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Ms. Ajanta Dayalan, Member (Administrative)

Original Application No.330/855/2016
(U/S 19, Administrative Tribunal Act, 1985)

Raj Pati Maurya s/o Late Laxman, Aged 71 years, r/o Village – Ahmadpur Fulwaria, Post – Kukarauthi, District – Bhadohi.

..... **Applicant**

By Advocate: Shri O.P. Gupta

Versus

1. Union of India through the Secretary, Ministry of Textile, Department of Handicrafts, Govt. of India, Sansad Marg, New Delhi.
2. Development Commissioner (Handicrafts), Ministry of Textiles, Govt. of India, West Block No.7, R.K. Puram, New Delhi-11006.
3. Central Pension Accounting Office (CPAO), PB (Handicraft), N Delhi Block No.7, Wingh -8, R.K. Puram, Sewa Bhawan, New Delhi.
4. Assist. Director (H), o/o Development Commissioner (H), CWT Service/Marketing Centre, & Service Extension Work, Garwal Division, 421, Shanti Vihar, Dehradoon – 248001.

..... **Respondents**

By Advocate: Shri D.D. Srivastava

ORDER

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Shri O.P. Gupta counsel for the applicant and Shri D.D. Srivastava, counsel for the respondents are present.

Learned counsel for the applicant wants to withdraw the present OA. Accordingly, the OA is dismissed as withdrawn. No costs.

(Ajanta Dayalan)
Member (A)

Sushil

(Justice Bharat Bhushan)
Member (J)